



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH JAMMU**

Dated: This day of 30th of July 2020

HON'BLE Dr. BHAGWAN SAHAI, MEMBER – A
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

T.A. No.061/73/2020
(SWP NO. 2395/2009)

Sat Pal Singh S/o Late Sh. Shamsher Singh R/o Sangoor near MES Fitter Plant Railway Road, Udhampur, Aged 34 years.

.....Applicant

By Advocate: Ms. Surinder Kour, Advocate

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J & K, Civil Secretariat, Jammu.
2. Jammu and Kashmir State Service Selection Board, through its Chairman, Sehkari Bhawan, Panama Chowk, Jammu.
3. Chairman, Jammu and Kashmir State Services Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
4. Secretary, Jammu and Kashmir State Services Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
5. Administrative Officer, Jammu and Kashmir State Services Selection Board, I/DC Green Belt Park, Gandhi Nagar, Jammu.
6. Kaka Ram s/o Sh. Chuni Lal R/o Malhar, P.O. Malhar Kuhu Pathar District Udhampur.



7. Ravi Kumar S/o Jagdish Chander R/o Village Omala P.O. Jakhani District Udhampur.
8. Tilak Raj S/o Sh. Dwarka Nath, R/o Pouni Beaulian District Reasi.
9. Sagar Singh S/o Sh. Arjun Singh R/o Village Mand P.O. Tikri District Udhampur.
10. Ravi Sharma S/o Late Sh. Dev Raj R/o Kote Jagir District Reasi.
11. Rakesh Singh S/o Sh. Shiv Raj Thakur, R/o Shiv Nagar W. No. 11, H. No. 293, Udhampur.

.....**Respondents**

By Advocate: Mr. Sudesh Magotra, DAG

O R D E R(Oral)

Dr. Bhagwan Sahai, Member (A)

1. Learned counsel for the applicant prays that the applicant may be allowed to withdraw the O.A.
2. Prayer is allowed.
3. Accordingly, the O.A. is dismissed as withdrawn.

**(Rakesh Sagar Jain)
Member (J)**

**(Dr. Bhagwan Sahai)
Member (A)**

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